

DIVISION BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2103(KB)2019  
IA(I.B.C)/936(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	UNITED BANK OF INDIA VS CONCAST MORENA ROAD PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

**ORDER**

1. None appears for the parties.
2. List the matter along with IA on **20.05.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)